

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 23-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ORDER</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100106/2020	Pentair Thermal Management India Private Limited Vs 1.Citibank N.A. 2.Fernas Construction India Private Limited	Trilegal
<u>HEARING</u>				
2	Commercial Suit	100068/2019	Ketan Mathuradas Chatwani Vs Mrs. Meena Anil Lehu	B. B. Parekh
<u>WRIT OF SUMMONS</u>				
3	Commercial Suit	100228/2019	Canara Bank Vs Mahendraprasad Ramnarayan Patel	Rajkumar K. Shukla Law Firm
4	Commercial Suit	100019/2020	M/s. Esteem Industries Pvt Ltd Vs M/s. Sunani Enterprises	Sachin A. Bhaskar
<u>HEARING</u>				
5	NOTICE OF MOTION	102402/2019	Ketan Mathuradas Chatwani - Commercial Suit St. No.6885 of 2019 Vs Mrs. Meena Anil Lehu And Ors	B. B. Parekh
<u>RECORDING EVIDENCE</u>				
6	Commercial Suit	100034/2019	Syndicate Bank Vs M/s. Kalpana Tours and Travels	Mahesh Haridas Chandanshiv
7	Commercial Suit	100077/2019	SWAL Corporation Ltd. Vs Vasundhara Fertilizers and Seeds Pvt. Ltd.	Anirudh Ganu / Sushant Valimbe / Rohini Sorte
<u>RECORDING EVIDENCE P.H.</u>				
8	Commercial Suit	100197/2019	Gaurishankar Ramchandra Gupta Vs Rohit Dayashankar Tiwari	Santosh Thakur
<u>DIRECTIONS</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100016/2020	Nayan Laherchand Mepani Vs M/s. N. R. Enterprises	Preeti Gada and Sudhir Shah and Associates
10	Commercial Suit	100061/2020	Jeevandeep Edumedia Pvt. Ltd. Vs Mr. Yogesh Kolhe	M/s. J.R. Vakil and Associates
11	Commercial Suit	100372/2020	Vikram Enterprises Vs Polymers System	Vishaki Bhatia
12	Commercial Suit	100373/2020	M/s. Mafatlal Industries Ltd. Through Mr. harish Bhatia Vs Standard Enterprises	Satyadev Joshi / Shruti Nair
13	Commercial Suit	100377/2020	Syndicate Bank Through Mr. K. Krishnamurthy Vs M/s. Arunesh Tours and Travels	Mahesh Haridas Chandanshiv
<u>FRAMING ISSUES</u>				
14	Commercial Suit	100188/2020	M/s. A. R. Constructions Vs Smt.Sarojdevi Rameshkumar Jain	Vinod L. Desai
15	Commercial Suit	100193/2020	M/s. A. R. Constructions Vs Ganesh Virayya Kurapati	Vinod L. Desai
16	Commercial Suit	100199/2020	Jainco Steels Vs Shraddha Shipping Co. Pvt. Ltd.	S. K. Jain and Associates
<u>SERVICE</u>				
17	Commercial Suit	100104/2020	Shantilal Lalchand Gulecha Vs M/s. F. Coms Trading Co	Mr. Rakesh G. Jain
18	Commercial Suit	100115/2020	M/s. Time Technoplast Ltd Vs M/s. Varmora Foods Pvt Ltd	Mr. Sarang Ravi Satpute
19	Commercial Suit	100121/2020	Bank of Maharashtra Vs Dsouza Sydney	Sachin Joshi
20	Commercial Suit	100122/2020	Bank of Maharashtra Vs Ramshudhari Ray	Sachin Joshi

AFFIDAVIT OF SERVICE

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S.No.	Case Type	Case No.	Title	Name of Advocate
21	Commercial Suit	100149/2019	M/s. Neha Enterprises Vs H.J. Hygiene	Piyush Shah / Seegarla Shrikant M.
22	Commercial Suit	100175/2019	Mahindra And Mahindra Ltd. Vs Green India Building Systems And Services Pvt. Ltd.	Res Juris
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
23	Commercial Suit	100137/2020	Ultratech Cement Ltd Vs Amit Ruparel	Mahajan and Manajan
24	SUMMONS FOR JUDGT	100107/2019	Ultratech Cement Ltd Vs Amit Ruparel	Mahajan and Manajan
(Main Matter SUMMARY CIVIL SUIT/0101364/2018)				
<u>NM FOR HEARING</u>				
25	Commercial Suit	100431/2020	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla	Abhaysingh A. Shinde
26	NOTICE OF MOTION	104447/2019	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla and Anr.	Adv.
(Main Matter SUIT/0100176/2019)				
27	NOTICE OF MOTION	104921/2019	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla and Anr.	adv Mr. Omprakash A. Pandey for deft. no.1
(Main Matter SUIT/0100176/2019)				
<u>NM REPLYREJOINDER</u>				
28	NOTICE OF MOTION	100899/2020	Rahul Mohan Kolaskar - Applicant / Mettler Toledo India Pvt. Ltd. - Plff. Vs Rahul Mohan Kolaskar	adv. Pratiksha Agrawal
(Main Matter Commercial Suit/0100157/2019)				
<u>REPLY</u>				
29	Commercial Suit	100077/2020	M/s. Akansha Ispat Pvt Ltd Vs M/s. C. S. Tubes Pvt Ltd	Shri S. M. Bhandari
30	Commercial Suit	100220/2020	Bhavin Babu Patel Vs Watson Pharma Pvt. Ltd.	Vivek Sharma

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S.No.	Case Type	Case No.	Title	Name of Advocate
31	Commercial Suit	100229/2020	Kamlesh Lakhman Patel Gami Vs Watson Pharma Pvt. Ltd.	Vivek Sharma
32	Commercial Suit	100189/2019	Mr. Manoj Dhanji Solanki Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T Manek S T Manek And Co
Sub Matter: NOTICE OF MOTION/0100559/2020				
33	NOTICE OF MOTION	100559/2020	Mr. Manoj Dhanji Solanki Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T. Manek
(Main Matter Commercial Suit/0100189/2019)				
At 11.00 AM Morning Session				
34	Commercial Suit	100157/2019	Mettler Toledo India Pvt. Ltd. Vs Rahul Mohan Kolaskar	King Stubb and Kasiva
Sub Matter: NOTICE OF MOTION/0100899/2020				
<u>COMPLIANCE</u>				
35	Commercial Suit	100176/2020	M/s. Shirdi Industries Ltd Vs Brajesh Dubey	Dwivedi Law and Co
36	Commercial Suit	100133/2020	Dena Bank Vs M/s. Sujata Tours and Travels	Sai Consultancy Services
37	Commercial Suit	100143/2020	Swati Spentose Pvt Ltd Vs 1.Sukhjendra Kumar Arora 2.Hemant Sharma 3. Molclone Labs Pvt Ltd	M/s. Dhruve Liladhar and Co

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EX-PARTE EVIDENCE</u>				
1	Commercial Suit	100170/2019	A. Navinchandra Steels Pvt. Ltd. Vs Shah Group Builders Ltd.	S.P. Pandey / Harishankar Pandey
<u>AFFIDAVIT OF SERVICE</u>				
2	Commercial Suit	100208/2019	Manohar Khandu Kalbhor Vs Rosamma G. Joseph	Shri. Rajesh M. Patil
Sub Matter: NOTICE OF MOTION/0100909/2020				
<u>FILING SAY</u>				
3	Commercial Suit	100088/2019	Smt. Kalavati Wife of Suresh Jain Vs Rajendra Chaturvedi	Shri. Suresh M. Jain
<u>RECORDING EVIDENCE</u>				
4	Commercial Suit	100118/2020	Amanat Steels Pvt. Ltd. Vs Kalisma Steel Pvt. Ltd.	K.P.Dubey
5	Commercial Suit	100178/2020	Keshav Atmaram Korgaonkar Vs Mr. Shibu Daniel Joy	M/s. Raj Legal
6	Commercial Suit	100095/2020	Inzane Labs Pvt Ltd Vs Alliance University	Omkar Khaiyam Shaikh
7	Commercial Suit	100232/2020	M/s. Angels Aluminium Corporation Vs Khandewal Insulations Pvt Ltd	S. K. Jain and Associates
<u>EX-PARTE EVIDENCE</u>				
8	Commercial Suit	100177/2020	Rameshkumar Kundanmal Agarwal Vs Ranjeet Kumar Vishnu Prasad	Jagdish Nagar and Associates
9	Commercial Suit	100111/2020	Ankur Vasantraai Doshi Vs 1. M/s. Chau Enterprises 2. Mahadev Patil	NSB Legal Associates
10	Commercial Suit	100208/2020	Crimson Interactive Pvt. Ltd. Vs Pranay Parsuram S/o. Parsuram Subramanian	Sukanya Bhaumik

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100228/2020	M. Lallubhai and Company Vs M/s. Satguru Trading Company	Mr. Ashwin Shanker
<u>DIRECTIONS</u>				
12	Commercial Suit	100020/2020	Canara Bank Vs Sabira Ibrahim Shaikh	Rajkumar K. shukla Law Firm
13	Commercial Suit	100388/2020	Ankit Agarwal HUF Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
14	Commercial Suit	100391/2020	Mr. Om Prakash Bhagirathmal Chhawchhria Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
15	Commercial Suit	100392/2020	Mrs. Sangeeta Sandeep Agrawal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
16	Commercial Suit	100401/2020	Swati Sahebrao Gadge Vs Ulhas Ashruba Mhaske	Ramesh Jain and Kusum Jain
17	Commercial Suit	100403/2020	Bank of India Vs M/s. Das Caterers	Shri. O.A. Das
18	Commercial Suit	100417/2020	The Jammu and Kashmir Bank Ltd. Vs Mr. Yashmaan Rajeev Pathak	Mr. V.K. Sharma
19	Commercial Suit	100459/2020	Nasim Ahmed Shaikh Vs Shibu Saha	M. A. Khan
20	MISC APPLICATION	100056/2020	Mr. Saurav Omprakash Agarwal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
(Main Matter Commercial Suit/0100393/2020)				
At 11.00 AM Morning Session				
21	Commercial Suit	100402/2020	M/s. Prabhat Maritime Services Pvt. Ltd Vs The National Insurance Co Ltd	Mr. P. V. Nelson Rajan

WRITTEN STATEMENT

CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
22	Commercial Suit	100381/2020	Saurav Agarwal HUF Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
<u>SERVICE</u>				
23	Commercial Suit	100130/2020	Ms. Dolphin Enterprises Vs 1. Heena Sudhir Jain 2. Sudhir Jain	Ms. Mandakini Bangale
24	Commercial Suit	100139/2020	Jyoti Datta Wagh Vs Gita Tejalal Maru	Mr. Ramesh Jain and Mrs. Kusum Jain
25	Commercial Suit	100142/2020	Jyoti Datta Wagh Vs Arjun Soma Aarote	Mr. Ramesh Jain and Mrs. Kusum Jain
26	Commercial Suit	100146/2020	PB Ventures LLP Vs M/s. Premier Futsal Management Pvt. Ltd.	Sameer D. Malusare
27	Commercial Suit	100052/2019	Canara Bank Vs Mr. Krunal Gautam Gaikwad	M/s. Sanjeev Kanchan and Co.
28	Commercial Suit	100043/2020	Harsha Vikram Sahjwani Vs Viren R. Bhansali	Miss Kavita S. Lalwani
29	Commercial Suit	100044/2020	Livint Technologies Pvt Ltd Vs M/s. Pearl Enterprises	Ausgre A. Carvalho
<u>AFFIDAVIT OF SERVICE</u>				
30	Commercial Suit	100369/2020	Bank of India Vs M/s. Fari Travels	Arun Kumar Misra
31	Commercial Suit	100123/2019	M/s. Chetana Book Depot Vs M/s. Mars Academy Partner	Sudhakar G. Lakhani

At 11.00 AM Morning Session

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S.No.	Case Type	Case No.	Title	Name of Advocate
32	NOTICE OF MOTION	101511/2020	Canara Bank (Comm. Suit NO. 119/20 and SC Suit No. 2294/18) Vs Shree Ganesh Tours and Travels Prop. Shobha Suryakant Bandeekar	Aarti Bhide
(Main Matter Commercial Suit/0100119/2020)				
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
33	Commercial Suit	100149/2020	Jully Jiten Mehta Vs M/s. Jyoti Products Pvt Ltd	Narendra Gharat
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
34	Commercial Suit	100127/2020	Mr. Santosh Rajaram Katta Vs Mr. Pravin Babulal Jain	Noman Jafri
At 11.00 AM Morning Session				
35	Commercial Suit	100129/2020	Eureka Forbes Limited Vs Mr. P. R. Bhosale	Navdeep Vora and Associates
<u>NM FOR HEARING</u>				
36	Commercial Suit	100201/2020	New Touch Cafe Pvt Ltd Vs Divija Mehta Leasing and Trading Pvt Ltd	M/s. Pan India Legal Services LLP
37	Commercial Suit	100207/2020	Vision Inks Pvt. Ltd. Vs J.D. Packaging Pvt. Ltd.	Dipali K. Chaughule and Ors.
Sub Matter: NOTICE OF MOTION/0100942/2020				
38	Commercial Suit	100017/2019	Murtuza Mohsin Lokhandwala Vs Dewan Housing Finance Housing Corporation Ltd.	Shamim and Co.
Sub Matter: NOTICE OF MOTION/0100444/2020				
39	Commercial Suit	100060/2019	New Globe Logistik LLP Vs M/s. M. Square International	Chaitanyaa Bhandarkar
Sub Matter: NOTICE OF MOTION/0103834/2019				
Sub Matter: NOTICE OF MOTION/0104457/2019				
Sub Matter: NOTICE OF MOTION/0103522/2019				

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S.No.	Case Type	Case No.	Title	Name of Advocate
40	Commercial Suit	100073/2019	Jaiprakash Arun Gupta Vs Mohammad Jahagir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
Sub Matter: NOTICE OF MOTION/0103402/2019				
41	NOTICE OF MOTION	103402/2019	Jaiprakash Arun Gupta Vs Mohammad Jahagir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
(Main Matter Commercial Suit/0100073/2019)				
42	NOTICE OF MOTION	103522/2019	New Globe Logistik LLP Vs M/s. M. Square International And Ors	Chaitanyaa Bhandarkar
(Main Matter Commercial Suit/0100060/2019)				
43	NOTICE OF MOTION	103834/2019	New Globe Logistik LLP Vs M. Square International and Ors.	Chaitanyaa Bhandarkar
(Main Matter Commercial Suit/0100060/2019)				
44	NOTICE OF MOTION	104457/2019	New Globe Logistik LLP Vs M/s. M. Square International	Adv. Narendra Vishnu Sankpal
(Main Matter Commercial Suit/0100060/2019)				
45	Commercial Suit	100048/2020	Tushar Fabrics Pvt Ltd Vs Abdul Sammad	Hitesh Soni and Associates
Sub Matter: NOTICE OF MOTION/0100811/2020				
46	NOTICE OF MOTION	100444/2020	Murtuza Mohsin Lokhandwala and Anr. Vs Dewan Housing Finance Corporation Ltd.	Adv. Shrivastav and Co.
(Main Matter Commercial Suit/0100017/2019)				
47	NOTICE OF MOTION	100942/2020	Vision Inks Pvt. Ltd. Vs J.D. Packaging Pvt. Ltd. and Ors.	Reshmi M. Parab
(Main Matter Commercial Suit/0100207/2020)				
At 11.00 AM Morning Session				

**CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 24-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
48	NOTICE OF MOTION	100811/2020	Tushar Fabrics Pvt Ltd Vs Abdul Sammad	Hitesh Soni and Associates
(Main Matter Commercial Suit/0100048/2020)				
<u>NOTICE OF MOTION</u>				
49	NOTICE OF MOTION	101657/2020	Mr. Saurav Omprakash Agarwal Vs Ahuja Properties and Associates	Girish B. Kedia
(Main Matter Commercial Suit/0100393/2020)				
<u>NM REPLYREJOINDER</u>				
50	NOTICE OF MOTION	100909/2020	Manohar Khandu Kalbhor Vs Rosamma G. Joseph	Rajesh M. Patil Adv.
(Main Matter Commercial Suit/0100208/2019)				
<u>COMPLIANCE</u>				
At 11.00 AM Morning Session				
51	Commercial Suit	100393/2020	Mr. Saurav Omprakash Agarwal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
Sub Matter: MISC APPLICATION/0100056/2020				
Sub Matter: NOTICE OF MOTION/0101657/2020				

CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>SETTLEMENT</u>				
1	Commercial Suit	100184/2019	Balaji Glaziers And Interiors LLP Vs Kotak Mahindra Bank Ltd.	Manoj Bhatt
Sub Matter: NOTICE OF MOTION/0104456/2019				
<u>ARGUMENTS</u>				
At 11.00 AM Morning Session				
2	Commercial Suit	100253/2019	Canara Bank Vs M/s. Tara Tours and Travels	Rajkumar K. Shukla Law Firm
<u>HEARING</u>				
3	Commercial Suit	100059/2019	Dena Bank Vs M/s. Shri. Sai Chhaya Tours and Travels	M/s. K.D. Shukla and Co.
4	Commercial Suit	100069/2019	Dena Bank Vs Smt. Jasmine Salamat Shaikh	M/s. K.D. Shukla and Co.
5	Commercial Suit	100089/2019	Moolchand Dalichand Jain Vs Shrenik Dhirajmal Siroya	Shri. Suresh M. Jain
<u>FRAMING ISSUES</u>				
6	Commercial Suit	100007/2020	Praful Sukanraj Jain Vs Pulkesh alias Phulkesh Kasanlal Mahajan	Mr. Ramesh Jain and Mrs. Kusum Jain
<u>SUIT STAYED</u>				
7	Commercial Suit	100254/2019	Prabhat Steel Traders Pvt. Ltd. Vs Ankur Iron (India) Pvt. Ltd.	Law Chamber of Siddharth Murarka
<u>SERVICE</u>				
8	Commercial Suit	100164/2019	Mr. Eqrar Hafeez Khan Vs Mr. Mustaqeem Khan	Akhilesh Upadhyay
9	Commercial Suit	100182/2019	Syndicate Bank Vs KAB Enterprises	Mahesh Haridas Chandanshiv
10	Commercial Suit	100223/2019	Syndicate Bank Vs M/s. Laiqa Enterprises	Sandhya Nanavare

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100230/2019	Canara Bank-Maneesh Kumar Vs M/s. Samreen Tours And Travels	Rajkumar K. Shukla Law Firm
12	Commercial Suit	100252/2019	Dr. Laherchand Lakhamsi Oswal Vs Mr. Mitesh Kanji Gadda	D. V. Patil
13	Commercial Suit	100039/2020	Tushar Fabrics Pvt. Ltd. Vs Alfiza Garments	Hitesh Soni and Associates

Sub Matter: NOTICE OF MOTION/0101121/2020

REPLY

At 11.00 AM Morning Session

14	Commercial Suit	100131/2019	Sukanraj Kasturchandji Jain Vs Shivaji Kishan Jadhav	Yashpal Jain M. D. Mali
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Sub Matter: CHAMBER SUMMONS/0100393/2020

SETTLEMENT

15	NOTICE OF MOTION	104456/2019	Balaji Glaziers and Interiors LLP Vs Kotak Mahindra Bank Ltd.	Manoj Bhatt
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(Main Matter Commercial Suit/0100184/2019)

HEARING

16	Commercial Suit	100173/2020	Om Trading Co. Vs 1.IDT Clothing Pvt. Ltd. 2.Suraj Gupta 3.Amar Gupta	Ashwini Purav
17	Commercial Suit	100071/2020	Mrs. Dhara Dhirendra Sheth Vs M/s. Mickey Mehta Health Beyond Fitness Pvt Ltd	R. M. Vanoo

At 11.00 AM Morning Session

18	Commercial Suit	100055/2019	Jaiprakash Arun Gupta Vs Nikhat Jahangir Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
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Sub Matter: NOTICE OF MOTION/0102817/2019

RECORDING EVIDENCE

19	Commercial Suit	100184/2020	Canara Bank Vs Mr. Tahir Hussain Ansari	M/s. Sanjeev Kanchan and Co
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At 11.00 AM Morning Session

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	Commercial Suit	100191/2020	Canara Bank Vs Mrs. Geeta Sujit Narvekar	M/s. Sanjeev Kanchan and Co
<u>EX-PARTE EVIDENCE</u>				
21	Commercial Suit	100187/2019	Harshad Champaklal Shah Vs Balaji Venkatraman Iyer	Shri Mahesh J. Devani
<u>DIRECTIONS</u>				
22	Commercial Suit	100025/2020	Corporation Bank Vs Ramlakhan Prasad Mahto	M/s. V.B.Tiwari And Co.
23	Commercial Suit	100411/2020	Syndicate Bank Vs M/s. HMR Tours and Travels	Sandhya Nanavare
24	Commercial Suit	100422/2020	Pawan Chemicals Vs Rushabh Dhanesh Mehta	Girish B. Kedia
<u>FRAMING ISSUES</u>				
25	Commercial Suit	100205/2020	Mahim Causeway Machhimar CHS Ltd Vs M/s. Kshetrapal Renovators Pvt Ltd	Mrs. Sandhya Nanavare
26	Commercial Suit	100234/2020	Everest Construction Vs Mercury Reality Pvt. Ltd.	Jay S. Yadav and O. P. Yadav
At 11.00 AM Morning Session				
27	Commercial Suit	100222/2020	Ms. Uma Kishore Dhandha Vs Saramai	Surenkumar B. Shetty
<u>SERVICE</u>				
28	Commercial Suit	100171/2020	M/s. Indian Power Laundry Pvt Ltd Vs Shri Sanjay G. Shah	A. D. Thakur
29	Commercial Suit	100073/2020	Nobel Biocare India Pvt Ltd Vs Priyashriya Hospitals Pvt Ltd	INDIA LAW
30	Commercial Suit	100029/2020	Dilipkumar Atmaram Nagpal Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C. Shukla

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S.No.	Case Type	Case No.	Title	Name of Advocate
31	Commercial Suit	100053/2020	Corporation Bank Vs M/s. Development Resources and System Automation	M/s. Mable and Associates
<u>AFFIDAVIT OF SERVICE</u>				
32	Commercial Suit	100166/2020	Dena Bank Vs Govind Gopal Lokhande	Mr. A. S. Ramesan
33	Commercial Suit	100042/2019	Ambalal Sardarmalji Chowhan Vs Neev Realtors	Mr. Ramesh Jain and Mrs. Kusum Jain
34	Commercial Suit	100158/2019	Mrs. Seema Shailesh Shah Vs Mr. Vinod Harakhchand Shah	Nainesh Amin
35	Commercial Suit	100163/2019	Union Bank of India Vs M/s. Keshav Enterprise	M/s. S. Ashwinikumar and Co.
36	Commercial Suit	100269/2019	Corporation Bank Vs Mr. Raja Mohamed Ismail Shaikh	M/s. V.B. Tiwari and Co.
<u>NM FOR HEARING</u>				
37	NOTICE OF MOTION	102817/2019	Jaiprakash Arun Gupta Vs Nikhat Jahangir Shaikh	Ramesh Jain
(Main Matter Commercial Suit/0100055/2019)				
<u>NOTICE OF MOTION</u>				
38	NOTICE OF MOTION	101115/2020	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	Adv. Maravoor Wamorkar and Co.
(Main Matter Commercial Suit/0100167/2019)				
39	NOTICE OF MOTION	101121/2020	Tushar Fabrics Pvt. Ltd. Vs Alfiza Garments	Hitesh Soni and Associates
(Main Matter Commercial Suit/0100039/2020)				
40	NOTICE OF MOTION	101290/2020	Shakeel Ahmed Mohammed Yunus Ansari - Suit St. No. 3955/2020 Vs Mohammed Aslam Addul Majid Ansari and Ors.	S. Shamim and Co.

C/S REPLY

CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
41	Commercial Suit	100089/2020	M/s. M. D. Automac Vs M/s. Shamvik Glasstech Pvt Ltd	D. A. Dhalerao
<u>CHAMBER SUMMONS</u>				
42	CHAMBER SUMMONS	100393/2020	Sukanraj Kasturchandji Jain Vs Shivaji Kishan Jadhav	Yashpal Jain
(Main Matter Commercial Suit/0100131/2019)				
<u>REPLY</u>				
43	Commercial Suit	100276/2019	Conde Nast (India) Pvt. Ltd. Vs Pret Study by Janak Fashions Pvt. Ltd.	M/s. Thakore Jariwala and Associates
Sub Matter: NOTICE OF MOTION/0100971/2020				
44	NOTICE OF MOTION	100971/2020	Conde Nast (India) Pvt. Ltd. Vs Pret Study by Janak Fashions Pvt. Ltd.	Adv. AKJ Law Associates
(Main Matter Commercial Suit/0100276/2019)				
<u>COMPLIANCE</u>				
45	Commercial Suit	100167/2019	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	A and G Legal Associates LLP
Sub Matter: NOTICE OF MOTION/0101115/2020				

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>RECORDING EVIDENCE</u>				
1	Commercial Suit	100245/2019	Chetna wife of Mikil Jain and Daughter of Bhawarlal Kothari Vs M/s. Neev Realtors	S.K. Shah and Ms. K.S. Shah
<u>SERVICE</u>				
2	Commercial Suit	100063/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
3	Commercial Suit	100102/2019	Chamadia Agency LLP Vs Fastspeed Multi Trading and Services Pvt. Ltd.	Dhanuka and Partners
4	Commercial Suit	100190/2019	Shikshan Books and Stationary P. Ltd. - Shriram Samria Vs Mr. Aashish Satyam	K.V. Singh
<u>AFFIDAVIT OF SERVICE</u>				
5	Commercial Suit	100172/2019	Mettler Toledo India Pvt. Ltd. Vs Jericho Chemicals Pvt. Ltd.	King Stubb and Kasiva
<u>REPORT</u>				
6	Commercial Suit	100062/2020	Imkaa Steel Syndicate Vs M/s. Thane Steels Ltd	Khan and Khan
<u>ARGUMENTS</u>				
7	Commercial Suit	100124/2020	1. Mrs. Marium Joseph 2. Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekhar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	P. D. gandhy and Associates
Sub Matter: NOTICE OF MOTION/0100732/2020				
8	Commercial Suit	100025/2019	Nareshkumar Haridas Negandhi Vs Green Wood	Mr. Ramesh Jian and Mrs. Kusum Jain
9	Commercial Suit	100091/2019	M/s. Mammoth Media Vs Krishnai Hospital Pvt. Ltd.	S.R. Gupta

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100107/2019	Maneklal Anandji Contractor Vs Jivan Meghji Gandhi	Legal Chartered
<u>HEARING</u>				
11	Commercial Suit	100167/2020	M/s. Mehta Agency Vs M/s. Harash Enterprise	Shri Akhilesh K. Dubey
12	Commercial Suit	100106/2019	Mrs. Ratanidevi Tulsiram Rander Vs Mr. Rajkumar Mantri	M/s. Jhangiani, Narula and Association
<u>DIRECTIONS</u>				
13	Commercial Suit	100456/2020	Bhimraj B. Sanghvi H.U.F. Vs Gambs India Pvt. Limited	Mr. Ramesh Jain And Mrs. Kusum Jain
14	Commercial Suit	100462/2020	Bank of Baroda Vs Mr. Vinay Dattatryra Patil	M/s. A. R. Bamne and Co.
15	Commercial Suit	100463/2020	Bank of Baroda Vs Mrs. Rupali Vinay Patil	M/s. A. R. Bamne and Co.
<u>ADMISSION DENIAL</u>				
16	Commercial Suit	100202/2020	Union Bank of India Vs Anandraj Pandaram Nadar	Gopalkrishna Swamy
17	Commercial Suit	100016/2019	Dattaram Vishwanath Keshkamat Vs Hexxa Geo Systems Integrators Pvt. Ltd.	Sandeep Kothari and Sunita Bafna
At 11.00 AM Morning Session				
18	Commercial Suit	100274/2019	Gujarat Cables and Enamelled Products Pvt. Ltd. Vs Bank of Baroda	Mr. Nainesh Amin
<u>WRIT OF SUMMONS</u>				
19	Commercial Suit	100165/2020	Dena Bank Vs Dinesh Sonaji Kathe	Mr. A. S. Ramesan
20	Commercial Suit	100162/2020	Union Bank of India Vs M/s. Sadhana Travels	Manish D. Tiwari

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CIVIL CAUSE LIST DATED 26-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
21	Commercial Suit	100198/2019	Mr. Ashok Vaktawarmal Jain Vs Atul Deepak Pednekar	Amar Ashok Gharte
22	Commercial Suit	100056/2020	Bank of India Vs M/s. Meghana Tours and Travels	Anant B. Shinde and Co.
SERVICE				
23	Commercial Suit	100084/2020	Allahabad Bank Vs M/s. Om Shakti Pharma Machinery	Das Associates
24	Commercial Suit	100085/2020	Mrs. Usha Shriram Wasan through its Power of Attorney Holder Ajay Wasan Vs Niraj Kakad Constructions	Krupa R. Parekh
25	Commercial Suit	100088/2020	M/s. Chowgule Construction Chemicals Pvt Ltd Vs M/s. Fivebro India	Rupesh Lanjekar
26	Commercial Suit	100091/2020	Mr. Naseet Ahmad Ansari Vs Mr. Shakil Hohammad Mukadam	Mr. G. C. Vishwakarma Surendrapratap Yadav
27	Commercial Suit	100096/2020	Sharmila Agarwal Vs Broadway Vastu Nirman Limited	Vigil Juris
28	Commercial Suit	100099/2020	Ramnklal S. Gosalia and Co Vs Nilkanth G Mahajan	Shah Legal
29	Commercial Suit	100100/2020	Union Bank of India Vs Mr. Prakash Deoram Jawale	Arjun Patil Law Global
30	Commercial Suit	100132/2020	Shrigun Pharmachem Pvt Ltd Vs Cumballa Hill Hospital and Heart Institute	Mr. Vikramsingh Yadav
31	Commercial Suit	100138/2020	Ultratech Cement Ltd Vs Shree Developers	Mahajan and Mahajan
32	Commercial Suit	100151/2020	Nenmal Babulalji Nagar Vs Thermal Instrument India Pvt Ltd	Bhagyalaxmi B. Racha

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
33	Commercial Suit	100146/2019	Dena Bank Vs M/s. Priyal Tours and Travels	M/s. K.D. Shukla and Co.
34	Commercial Suit	100051/2020	Alapana Rajan Chaturvedi Vs Krishna Bhaskar Hodhave	Mr. Ramesh Jian and Mrs. Kusum Jain
At 11.00 AM Morning Session				
35	Commercial Suit	100018/2020	Mr. Nayan Laherchand Mepani Vs Ashwatha Developers	Preeti Gada, Sudhir Shah and Associates
<u>AFFIDAVIT OF SERVICE</u>				
36	Commercial Suit	100263/2019	Universal Builders Vs Azad Amarchand Jain	Sanjay P. Shinde
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
37	Commercial Suit	100042/2020	Kavi Exports Vs Giromy Samoni Inc.	Vraj Legal
<u>FOR _____</u>				
38	Commercial Suit	100171/2019	Akai Steels Pvt. Ltd. Vs Shah Group Builders Ltd.	S.P. Pandey / Harishankar Pandey
<u>NM FOR HEARING</u>				
39	NOTICE OF MOTION	100732/2020	1. Mrs. Marium Joseph C/o Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekhar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	Adv.
(Main Matter Commercial Suit/0100124/2020)				
<u>NOTICE OF MOTION</u>				
40	NOTICE OF MOTION	101192/2020	Mr. Pradeep Vasant Phalke Vs M/s. Arambhan Hospitality	adv. Bimal N. Bhabhda
(Main Matter Commercial Suit/0100022/2020)				
<u>REPLY</u>				
41	Commercial Suit	100030/2019	Pradeep Shendur Chipkar Vs M/s. Rupji Constructions	Ms. Sarita Dahiwire
<u>MEDIATION REPORT</u>				

**CITY CIVIL COURT MUMBAI
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COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
42	Commercial Suit	100261/2019	Shree Gautam Labdhi Trade Links Vs Shreedham Builders	Legal Spectrum
43	NOTICE OF MOTION	100099/2020	Veritas Legal - Applicant Comm. Sum. Suit St. No.285/2020 Vs Sadhan Enterprise Pvt. Ltd.	Ganesh and Co.
44	Commercial Suit	100052/2020	Veritas Legal Vs Sadhan Enterprise (I) Pvt. Ltd.	M/s. Ganesh and Co.
<u>COMPLIANCE</u>				
45	Commercial Suit	100022/2020	Mr. Pradeep Vasant Phalke Vs M/s. Arambhan Hospitality	Ramesh D. Kamble

Sub Matter: NOTICE OF MOTION/0101192/2020

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COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 27-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>WRIT OF SUMMONS</u>				
1	Commercial Suit	100032/2020	Atmaram Broking Company Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C Shukla
At 11.00 AM Morning Session				
2	Commercial Suit	100040/2020	Standard Industries Limited Vs A. M. Shah And Co.	Aak Legal
3	Commercial Suit	100070/2020	Hiravanti Laherchand Mepani Vs M/s. N. D. Enterprises	Preeti Gada, Sudhir Shah and Associates
<u>FOR TAKING STEPS</u>				
4	Commercial Suit	100109/2020	M/s. K. K. Constructions Vs Raees Ahmed Jainuddin Sayyed	V. T. Dubey and Associates
At 11.00 AM Morning Session				
5	Commercial Suit	100275/2019	Conde Nast (India) Pvt. Ltd. Vs Nexus Audience Network Pvt. Ltd.	M/s. Thakore Jariwala and Associates
<u>FILING SAY</u>				
6	Commercial Suit	100251/2019	M/s. Oscar Fashions Pvt. Ltd. Vs Bharat Shivaji Udeshi	Paras N. Vira
<u>REPLY</u>				
7	Commercial Suit	100159/2019	M/s. Alchemie Financial Services Ltd. - Mr. Rajendra Mahadev Mhatre Vs Leena Nirmal Chhadva Proprietor M/s. Sapan Creatives	Mr. Vikas K. Mahangare
Sub Matter: NOTICE OF MOTION/0101124/2020				
<u>MEDIATION REPORT</u>				
At 11.00 AM Morning Session				
8	Commercial Suit	100100/2019	Jaysynth Impex Ltd. Vs M/s. Hastkamal Texchem P. Ltd.	Lalit V. Jain

SETTLEMENT

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
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CIVIL CAUSE LIST DATED 27-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100051/2019	Canara Bank Vs Mr. Narendra R. Bhilare	M/s. Sanjeev Kanchan and Co.
<u>DIRECTIONS</u>				
10	Commercial Suit	100378/2020	Sureshkumar Jaychandji Jain Vs Khimji Lakhamshi Shah	Mr. Ramesh Jain and Mrs. Kusum Jain
11	Commercial Suit	100406/2020	Union Bank of India Vs Ashok Revashankar Oza	Jamshed Ansari
12	Commercial Suit	100410/2020	Radhika George Vs Shivaji Darasing Rathod	Arunkumar Gunasekaran and Harshika Makwana
<u>ADMISSION DENIAL</u>				
13	Commercial Suit	100186/2020	M/s. H. R. Organo Chem Pvt Ltd Vs Akhil Raj	Udaya Sankar Samudrala
14	Commercial Suit	100204/2020	New India Polyvinyl Pvt Ltd Vs Mr. Vinay Kumar Chandrakant Sarang	Gravitas Legal
<u>FRAMING ISSUES</u>				
15	Commercial Suit	100101/2019	Jaysynth Impex Ltd. Vs M/s. Gurudev Textiles Processors Pvt. Ltd.	Lalit V. Jain
16	Commercial Suit	100049/2020	Lallubhai Amichand Ltd. Vs The Shamrao Vithal Co. Op. Bank Ltd.	M/s. Legal Juris
<u>DRAFT ISSUES</u>				
17	Commercial Suit	100233/2019	Bank of Baroda Vs Mr. Kailash Premlal Devikar	Rajkumar K. Shukla Law Firm
18	Commercial Suit	100387/2020	Indo-Polygraph Machinery Pvt. Ltd. Vs Vibgyor Arts.	Haresh Lulia
At 11.00 AM Morning Session				
19	Commercial Suit	100127/2019	Zara Habitats LLP Vs Sanjog Enterprises	Rakesh K. Agarwal

WRITTEN STATEMENT

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
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CIVIL CAUSE LIST DATED 27-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
20	Commercial Suit	100055/2020	Meritt Transmissions Vs Mukesh Kumar Verma	N. N. Vaishnawa and Co
<u>SERVICE</u>				
21	Commercial Suit	100122/2019	M/s. Chetana Stationery Vs M/s. Mars Academy Partner	Sudhakar G. Lakhani
22	Commercial Suit	100217/2019	Canara Bank Vs Mr. Mohd. Gulfam Nasiruddin Ahmed	Shri O. A. Das
23	Commercial Suit	100266/2019	Universal Builders through its proprietor Mr. Sultan Ahmed Qureshi Vs Renu Subhash Jain	Sanjay P. Shinde
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
24	Commercial Suit	100072/2020	RKB Global Pvt Ltd Vs Jugal Kishor Bhajanlal Didwania	Ashwin Ankhad and Associates
25	Commercial Suit	100098/2020	M/s. Kantilal Sanghvi and Co Vs United Bank of India	Suresh Rajeshwar
26	SUMMONS FOR JUDGT	100245/2019	M/s. Kantilal Sanghvi and Co Vs United Bank of India And Ors	Suresh Rajeshwar
(Main Matter SUMMARY CIVIL SUIT/0101149/2018)				
<u>NM FOR HEARING</u>				
27	NOTICE OF MOTION	101553/2020	Miss. Habiba Sayyed d/o. late Mr. Hamiduddin Sayyed Suit St. No. 4903/2020 Vs State Bank of India and Ors.	Shehzad Naqvi
<u>NOTICE OF MOTION</u>				
At 11.00 AM Morning Session				
28	NOTICE OF MOTION	101124/2020	M/s. Alchemie Financial Services Ltd. - Mr. Rajendra Mahadev Mhatre Vs Leena Nirmal Chhadva Proprietor M/s. Sapan Creatives	Adv. Paras Vira

(Main Matter Commercial Suit/0100159/2019)

REPLY

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 27-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
29	Commercial Suit	100134/2020	M/s. Madhyam Marketing and Solutions Vs M/s. Interspace Solution Pvt Ltd	Mr. Q. S. Kapasi
30	Commercial Suit	100153/2020	M/s. Madhyam Events Promotion Vs M/s. Interspace Solution Pvt Ltd	Mr. Q. S. Kapasi
31	Commercial Suit	100249/2019	Jitendra Meghji Chhadva Vs Bharat S. Udeshi	Paras N. Vira
<u>COMPLIANCE</u>				
32	Commercial Suit	100203/2020	M/s. Rushabh Sealink Pvt Ltd Vs M/s. Cosco Shipping Lines (India) Pvt Ltd	M/s. New Technich
33	Commercial Suit	100102/2020	Unity IT Technology Pvt Ltd Vs Mr. Deepak Suresh Chaddha	Kiran S. Mohite
34	Commercial Suit	100168/2019	Darshi Fashion Vs Sri Annapoorneshwari Silks	Mr. Manoj K. Pandey
